

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 34 of 2021**

**In the matter of:**

**Brick Works Ratings India Pvt. Ltd.**

**...Appellant**

**Vs.**

**SREI Equipment Finance Ltd. & Anr.**

**...Respondents**

**Present**

**For Appellant:** Mr Arjun Krishnan, Mr. Sumit Srivastava, Mr Naveen Hegde, Ms Khushboo Mittal, Ms Shourya Bari, Advocates and Mr. Nikhil Nayyar, Sr. Advocate.

**For Respondents:** Mr Shreyas Edupugani, Mr. Saptarshi Handal, Mr. Dinpen Chatterjee, Mr. Abhijeet Sinha, Mr. Rusha Mitra, Mr. Pulak Bagchi, Mr. Anjan Chakraborty, Advocates for R1.

**ORDER**  
**(Virtual Mode)**

**08.03.2021:** List the matter on **10.03.2021**. Learned counsel Mr. Abhijeet Sinha appears on behalf of Respondent No.1. He is directed to file the copies of the orders passed by the Bench of Hon'ble Justice Mr. A.I.S. Cheema and also the Bench of Hon'ble Justice Mr. Jarat Kumar Jain latest by tomorrow i.e. 9.03.2021.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*Bm/Kam*